

**Central Administrative Tribunal
Principal Bench**

**C.P. No. 71/2017
O.A. No. 116/2013**

New Delhi this the 08th day of May, 2017

**Hon'ble Sh. Shekhar Agarwal, Member (A)
Hon'ble Sh. Raj Vir Sharma, Member (J)**

Sh. V.P. Pachouri, Technician,
Aged about 56 years,
S/o Sh. Shiv Ram Pachouri,
R/o 209/B-3, Western Central
Railway Colony,
Tughlakabad, New Delhi-44

....Applicant

(By Advocate: None)

Vs.

Sh. Girish Pillai & Ors.

1. Sh. Girish Pillai,
General Manager,
Jabalpur,
Madhya Pradesh

2. Ms. Seema Kumar
Divisional Railway Manager,
Western Central Railway,
Kota Division,
DRM Office, Kota

....Respondents

(By Advocate: Mr. Kripa Shanker Prasad)

ORDER (ORAL)

Mr. Shekhar Agarwal, Member (A)

None for the petitioner. Learned counsel for the respondents, however, submitted that the order of this Tribunal has been challenged by the respondents before Hon'ble High Court of Delhi vide Writ Petition No. 1781/2017.

2. In the aforesaid Writ Petition on 03.03.2017, the Hon'ble High Court has stayed the contempt proceedings before the Tribunal till the next date of hearing.

3. In view of the aforesaid, we close this CP at this stage. The petitioner shall have the liberty to revive the same after decision in the Writ Petition.

(Raj Vir Sharma)
Member (J)

(Shekhar Agarwal)
Member (A)

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